

ORISSA HIGH COURT

FILING REPORT AS ON :19/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0006852/2022	TURI MUNDA VS STATE OF ODISHA	UDIT RANJAN JENA VS	K.BALANG /7 /2019 () //
2	BLAPL/0006853/2022	SUBAL KUMAR SAMANTARAY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000019/2021
3	BLAPL/0006854/2022	ROCKET @ SONU BADAIAK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BRAHMANITARANG /221 /2021 () //
4	BLAPL/0006855/2022	AJAY NAYAK @ GANDHI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BRAHMANITARANG /191 /2021 () //
5	BLAPL/0006856/2022	NABIN LAKRA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BRAHMANITARANG /89 /2017 () //
6	BLAPL/0006857/2022	MAHESWAR SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KHALLIKOTE /354 /2022 () //
7	BLAPL/0006858/2022	PADMAN KHEMUNDU VS STATE OF ODISHA	MANORANJAN PADHY VS	PAPADAHANDI /109 /2020 () //
8	BLAPL/0006859/2022	SHIVAM YADAV @ SIDDHARTH VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	G.R.P.S.,SAMBALPUR /45 /2022 () //
9	BLAPL/0006860/2022	KANHEYA SINGH VS STATE OF ODISHA	MANORANJAN PADHY VS	NANDAPUR /54 /2020 () //
10	BLAPL/0006861/2022	RAJNISH SHARMA VS STATE OF ODISHA	MANORANJAN PADHY VS	NANDAPUR /54 /2020 () //
11	BLAPL/0006862/2022	BASANTA SINGHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAISINGA /159 /2022 () //

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12	BLAPL/0006863/2022	JITENDRA RANA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	BHAWANIPATNA SADAR /115 /2022 () //
13	BLAPL/0006864/2022	SOMANATH PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /100 /2022 () //
14	BLAPL/0006865/2022	SHAKTI NAIK VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	ANGUL SADAR PS /426 /2022 () //
15	BLAPL/0006866/2022	ANIL KUMAR SAHU VS STATE OF ODISHA	RATNAKAR SAHOO VS	SPL.TASK FORCE /7 /2015 () //
16	BLAPL/0006867/2022	SARAT CHANDRA SWAIN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	THAKURGARH /159 /2022 () //
17	BLAPL/0006868/2022	AJAY KUMAR MAHAKUD VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	KEONJHAR TOWN /223 /2022 () //
18	BLAPL/0006869/2022	NABA @ NABA KISHORE SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BAGHAMARI /84 /2022 () //
19	BLAPL/0006870/2022	SHAIKH AZHAN AHMED VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /155 /2022 () //
20	BLAPL/0006871/2022	MAHESWAR MALLICK VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /49 /2022 () //
21	BLAPL/0006872/2022	SIMANCHAL GOPAL VS STATE OF ODISHA	DEBABRATA DASH VS	KOKSARA /54 /2022 () //
22	BLAPL/0006873/2022	MD. ISTEKHAR ANSARI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY 1 VS	/ /0 () //
23	BLAPL/0006874/2022	SANTOSH KUMAR JAGUSAHU	RANJAN KUMAR PRADHAN	BANDHUGOAN /46 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0006875/2022	TAPAN @ SANTOSH KUMAR SAHOO	NEPOLEON SAHANI	TANGI (KHURDA) /148 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0006876/2022	SARBASUDHI KUMAR SWAMY @ S. KUMAR	TUKUNA KUMAR MISHRA	PARLAKHEMUNDI /102 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0006877/2022	UDHABA MALLICK	RABINDRA KUMAR SAHOO	TIKABALI /26 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0006878/2022	SURAJ KUMAR	SIDHARTHA SANKAR RAY 1	/ /0
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0006879/2022	NIBASH PUTEI	DURLLABHA RANJAN MISHRA	barpalli /185 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0006880/2022	MANOJ KUMAR MAJHI	MOHAN KUMAR SAHU	/ /0
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0006881/2022	GUDU NAYAK	RANJAN KUMAR PRADHAN	BASELI SAHI PS /103 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0006882/2022	RAJKUMAR KULDEEP	AMULYA RATNA PANDA	JEYPORE MAHILA /20 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0006883/2022	ABHINASH KHATIK	JULU KHANSAMA	JEYPORE SADAR /157 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0006884/2022	PRAVAT KUMAR SETHY	AMULYA RATNA PANDA	SPL.TASK FORCE /28 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0006885/2022	AMIT KUMAR MAHATA	SURYAKANTA DASMOHAPATRA	SEMILLIGUDA /89 /2019
		VS	VS	()

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35	BLAPL/0006886/2022	STATE OF ODISHA SIBA SANKAR KHOSLA @ BHUBAN VS	UDIT RANJAN JENA VS	// ORKEL /36 /2021 ()
36	BLAPL/0006887/2022	STATE OF ODISHA RAJA @ NIHAR RANJAN PANIGRAHI VS	BIKRAM CHANDRA GHADEI VS	// SINAPALI /125 /2022 ()
37	BLAPL/0006888/2022	STATE OF ODISHA PADMAN BEHERA VS	SAROJ KUMAR PADHI VS	// PIPLI /100 /2022 ()
38	BLAPL/0006889/2022	STATE OF ODISHA BHAKTABANDHU PRADHAN VS	SAROJ KUMAR PADHI VS	// / /0 ()
39	BLAPL/0006890/2022	STATE OF ODISHA TUSHARKANTA BEHERA @ HAPPY VS	BIJAYA KUMAR RAGADA VS	// TUMUSINGA /44 /2018 ()
40	BLAPL/0006891/2022	STATE OF ODISHA RAJEEV KUMAR MAHATA @ RAJEEV KUMAR MAHANTA VS	KANTANTA NARAYAN PATTANAYAK VS	// SUNABEDA /91 /2021 ()
41	BLAPL/0006892/2022	STATE OF ODISHA MADHAB MUTHAI @ AJAY VS	SUCHIT KUMAR NAYAK VS	// JEYPORE SADAR /276 /2021 ()
42	BLAPL/0006893/2022	STATE OF ODISHA JANMEJAYA SAHOO VS	PRASANTA KUMAR SAHOO VS	// RANPUR /39 /2022 ()
43	BLAPL/0006894/2022	STATE OF ODISHA GOLAKH BIHARI DAS @ GOLEKHA BIHARI DASH VS	BIBHUDHENDRA DASH VS	// RAIKIA /28 /2020 ()
44	BLAPL/0006895/2022	STATE OF ODISHA SUDHA DEVI VS	DEBASHIS ROUSTRAY VS	// BHUBANESWAR G.R.P.S. /113 /2021 ()
45	BLAPL/0006896/2022	STATE OF ODISHA SANJAY KUMAR SINGH VS	DEBASHIS ROUSTRAY VS	// BHUBANESWAR G.R.P.S. /113 /2021 ()
		STATE OF ODISHA		//

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46	BLAPL/0006897/2022	RABI KHILA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	JEYPORE SADAR /80 /2021 () //
47	BLAPL/0006898/2022	KAIYAN @ CHIRANJIBI SETHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /84 /2022 () //
48	BLAPL/0006899/2022	SHANKAR GOLDAR VS STATE OF ODISHA	MAMATA MISHRA VS	MALKANGIRI /532 /2021 () //
49	BLAPL/0006900/2022	VINOD SINGH VS STATE OF ODISHA	DEBASHIS ROURAY VS	BHUBANESWAR G.R.P.S. /113 /2021 () //
50	BLAPL/0006901/2022	ALOK BEHERA @ ALOK KUMAR BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GANIA /43 /2022 () //
51	BLAPL/0006902/2022	NAGHMA KHATOON VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BHADRAK TOWN /208 /2022 () //
52	BLAPL/0006903/2022	PRIYABRAT PARIDA @ PRIYABRATA PARIDA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	DHENKANAL SADAR /178 /2022 () //
53	BLAPL/0006904/2022	SIBA @ BHOI SETHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /38 /2022 () //
54	BLAPL/0006905/2022	MOHAMMAD ARMAN @ ARMAN SHA VS STATE OF ODISHA	BIPINI KUMAR NAYAK VS	PIPLI /205 /2022 () //
55	BLAPL/0006906/2022	ERSHAD ALI MANDAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHARATPUR PS /276 /2022 () //
56	BLAPL/0006907/2022	DINESH NAG VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KOMNA PS /129 /2022 () //
57	BLAPL/0006908/2022	BAPI @ MAHENDRA BEHERA	AKSHAYA KUMAR SAHOO	SPL.TASK FORCE /2 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
58	BLAPL/0006909/2022	SUNIL PUTEI	DURLLABHA RANJAN MISHRA	barpalli /185 /2022
		VS	VS	0
		STATE OF ODISHA		//
59	CMAPL/0000286/2022	RATNAKAR KAR	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
60	CMAPL/0000287/2022	PARESH CHANDRA GIRI	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
61	CMAPL/0000288/2022	CHAMPAKLATA MALLICK	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
62	CMAPL/0000289/2022	KELU CHARAN BEHERA	UMESH CHANDRA BEHERA	//
		VS	VS	0
		PRINCIPAL SECY.,REVENUE AND DISASTER MANAGEMENT DEPT.,BBSR		//
63	CMAPL/0000290/2022	SRIKANTA K.SARANGI	B.N.MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
64	CMAPL/0000291/2022	ASHALATA NAYAK	ADV.	//
		VS	VS	0
		BHAGABAN MOHAPATRA		//
65	CMAPL/0000292/2022	DANDAPANI SAHOO	ADV	//
		VS	VS	0
		SECY., G.A AND P.G. DEPT., BBSR,KHURDA		//
66	CMAPL/0000293/2022	THABIRA BAG	ADV.	//
		VS	VS	0
		JAYARAM SAHU		//
67	CMP/0000640/2022	ROSHAN BEGUM	DEEPALI MAHAPATRA	//
		VS	VS	0
		DAMAYANTI NAYAK		//
68	CMP/0000641/2022	PRAFULLA KUMAR MAHAPATRA	GOURI MOHAN RATH	//
		VS	VS	CIVIL JUDGE (SD),SAMBALPUR(Sambalpur)

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69	CMP/0000642/2022	PRATULLA KUMAR MAHAPATRA SAROJ KUMAR DAS VS KALPANA BISWAL	DIPTI RANJAN BHOKTA VS	CS/0000140/2015 // 0 //
70	CMP/0000643/2022	KSHYAMANIDHI SINGH BARIHA VS SAIRENDRI BARIHA	AJODHYA RANJAN DASH VS	// 0 //
71	CMP/0000644/2022	SARANGADHAR SWAIN VS DIBAKAR SWAIN	TRILOCHAN PANIGRAHI VS	// 0 //
72	CONTC/0004586/2022	CHINTAMANI JAL VS ANU GARG, I.A.S.	ADV VS	// 0 //
73	CONTC/0004587/2022	AJAY KUMAR PATRA VS DIPAK KUMAR DAS, O.A.S 1	ADV VS	// 0 //
74	CONTC/0004588/2022	TRINATH ROUL VS SUDARSAN CHAKRABATI,, I.A.S	ADV VS	// 0 //
75	CONTC/0004589/2022	SCHOOL MANAGING COMMITTEE OF AHAMADPUR VS BISHNUPADA SETHY, I.A.S.	GOVT PRIMARY SCHOOL VS	// 0 //
76	CONTC/0004590/2022	JAYANTA DEBATA VS CHIEF ENGINEER AND BASIN MANAGER, BRAHMANI BASIN, SAMAL, ANGUL	ADV VS	// 0 //
77	CONTC/0004591/2022	MANISHA PATRA VS RAJESH KUMAR, I.P.S.	PRASANTA KUMAR MISHRA VS	// 0 //
78	CONTC/0004592/2022	ABHAYA KUMAR MOHANTY VS G.MATHI VATHANAN, I.A.S.	ADV VS	// 0 //
79	CONTC/0004593/2022	HARA NAYAK VS SITARAM PANDA, EXECUTIVE ENGINEER, P.H, DIVISION, GANJAM	ADV VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CONTC/0004594/2022	MANAGOBINDA MOHANTY VS NIKHIL PAVAN KALYAN, COMMNR., C.M.C	ADV VS	// 0 //
81	CONTC/0004595/2022	PRAFULLA KUMAR MALLIK VS SANJEEB CHOPRA, I.A.S.	ADV VS	// 0 //
82	CONTC/0004596/2022	SUDARSHAN PRADHAN VS BISHNUPADA SETHI, I.A.S.	ADV VS	// 0 //
83	CONTC/0004597/2022	PRADEEP KUMAR DASH VS BISHNUPADA SETHI, I.A.S.	ADV VS	// 0 //
84	CONTC/0004598/2022	SWETA KUMAR JENA VS BISHNUPADA SETHI, I.A.S.	ADV VS	// 0 //
85	CONTC/0004599/2022	KISHOR KUMAR MEHER VS BISHNUPADA SETHY, I.A.S.	ADV VS	// 0 //
86	CONTC/0004600/2022	ASHOK KUMAR DAS VS BISHNUPADA SETHY, I.A.S.	ADV VS	// 0 //
87	CONTC/0004601/2022	RAGHUNATH MAHAKUD VS BISHNUPADA SETHY, I.A.S.	ADV VS	// 0 //
88	CONTC/0004602/2022	KANHEI CHARANA MAHANTA VS BISHNUPADA SETHY, I.A.S.	ADV VS	// 0 //
89	CONTC/0004603/2022	SANJUKTA NATH VS BISHNUPADA SETHY, I.A.S.	ADV VS	// 0 //
90	CONTC/0004604/2022	SHANTILATA KAR VS BISHNUPADA SETHY, I.A.S.	ADV VS	// 0 //
91	CONTC/0004605/2022	BANANI GOSWAMI	ADV	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
92	CONTC/0004606/2022	BISHNUPADA SETHY, I.A.S. SURAMA SAHOO	ADV	//
		VS	VS	0
93	CONTC/0004607/2022	BISHNUPADA SETHY, I.A.S. TAPAN KUMAR PANDA	ADV	//
		VS	VS	0
94	CONTC/0004608/2022	BISHNUPADA SETHY, I.A.S. NABA KISHORE GIRI	ADV	//
		VS	VS	0
95	CONTC/0004609/2022	BISHNUPADA SETHY, I.A.S. CHAITANYA PRASAD ARUKH	ADV	//
		VS	VS	0
96	CONTC/0004610/2022	BISHNUPADA SETHY, I.A.S. HULLASH DEBI	ADV	//
		VS	VS	0
97	CONTC/0004611/2022	DILLIP KUMAR PARIDA, ADDL. COMMNR., CONSOLIDATION AND SETTLEMENT, ODISHA, CUTTACK HULLASH DEBI	ADV	//
		VS	VS	0
98	CONTC/0004612/2022	DILLIP KUMAR PARIDA, ADDL. COMMNR., CONSOLIDATION AND SETTLEMENT, ODISHA, CUTTACK SASHIREKHA SAHOO	ADV	//
		VS	VS	0
99	CONTC/0004613/2022	SACHIN RAM CHANDRA JADHAV, I.A.S NIRAKAR MOHANTY	ADV	//
		VS	VS	0
100	CONTC/0004614/2022	ALOK KUMAR KAR, I.A.S. DIKESWARI MAJHI	ADV	//
		VS	VS	0
101	CONTC/0004615/2022	COMMNR CUM SECY., P.R.DEPT., KHURDA RAMA CHANDRA CHAMPATIROY	ADV	//
		VS	VS	0
102	CONTC/0004616/2022	BHOLANATH SUKLA, CHAIRMAN CUM MANAGING DIRECTOR, WESTERN COAL FILED L.T.D TAPAN KUMAR RAY	ADV	//
		VS	PRAVASH CHANDRA JENA	//
		VS	VS	0

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103	CONTC/0004617/2022	NIBEDITA PARIDA, TAHASILDAR, DELANGA DINA KRISHNA MOHANTY VS	ADV VS	// // ()
104	CONTC/0004618/2022	G.MATHI VATHANAN, I.A.S. U.K.D.V. PRASADA RAO @ URLAM KANAKA DURGA VS	ADV VS	// // ()
105	CONTC/0004619/2022	BISHNUPADA SETHI, I.A.S. UMESH CHANDRA MAHANTA VS	MANAS CHAND VS	// // ()
106	CONTC/0004620/2022	GODHRA HEMBRUM BASUDEV PARIDA VS	HEMANTA KUMAR ROUT VS	// // ()
107	CONTC/0004621/2022	SASWAT MISHRA, I.A.S. JAGADISH BEHERA VS	ADV VS	// // ()
108	CONTC/0004622/2022	SATYABRATA SAHU, I.A.S. ATINDRANATH DAS VS	JAYDEEP PAL VS	// // ()
109	CONTC/0004623/2022	RUPALIKA DAS, TAHASILDAR, RAGHUNATHPUR ANIL KUMAR NAIK VS	ADV VS	// // ()
110	CONTC/0004624/2022	SATYABRATA SAHU, I.A.S. PARITOSH BALIARSINGH VS	ADV VS	// // ()
111	CONTC/0004625/2022	SATYABRATA SAHU, I.A.S. JHASAKETAN PRADHAN VS	ADV VS	// // ()
112	CONTC/0004626/2022	SATYABRATA SAHU, I.A.S. SAGAR MIRDHA VS	ADV VS	// // ()
113	CRLA/0000571/2022	SATYABRATA SAHU, I.A.S. SIDHANTA BEHERA @ GOJI @ SIDHANTA @ GOJI BEHERA VS STATE OF ODISHA	ADV SUBRANKANTA DWIBEDI VS	// PURUSHOTTAMPUR /104 /2017 () //

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114	CRLA/0000572/2022	GOPABANDHU PANDUSAHU VS STATE OF ODISHA	S.S.RAY 2 VS	PUTASINGH /20 /2016 () //
115	CRLA/0000573/2022	BIKRAM KESHARI MISHRA VS STATE OF ODISHA	MANISH DHIR VS	DHAULI PS /171 /2019 () //
116	CRLA/0000574/2022	MEGHANANDA SAHU @ MEGHANADA VS STATE OF ODISHA	ANIRUDHA DAS VS	MANAMUNDA /108 /2022 () //
117	CRLLP/0000028/2022	SADAN NAYAK VS MANOHAR RANDHARI	GOKULANANDA MOHAPATRA VS	/ /0 () //
118	CRLMA/0000168/2022	DASARATHI BISOI VS STATE OF ODISHA	ADV. VS	ORKEL /201 /2020 () //
119	CRLMA/0000169/2022	SUNIL KUMAR DAS VS STATE OF ODISHA	ADV. VS	ANGUL TOWN /879 /2012 () //
120	CRLMA/0000170/2022	SAROJ KUMAR JAL VS STATE OF ODISHA	ADV. VS	/ /0 () //
121	CRLMC/0001969/2022	BANAMBAR LOI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	ATHAMALLIK /38 /2022 () //
122	CRLMC/0001970/2022	DHANESWAR RANA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	ATHAMALLIK /36 /2022 () //
123	CRLMC/0001971/2022	SK.QAYAM@KAYAM VS STATE OF ODISHA	BISWARANJAN DALAI VS	JAGATSINGPUR /114 /2014 () //
124	CRLMC/0001972/2022	AJIT SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /224 /2022 () //
125	CRLMC/0001973/2022	HARA PRASAD NAYAK@HARAPRATAP NAYAK	SATYA RANJAN MULIA	MAHANGA /63 /2015

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMC/0001974/2022	SISHIRA KHAMARI@SHISHIRA KUMAR KHAMARI	SATYA NARAYAN MISHRA	NAWAPARA /42 /2011
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMC/0001975/2022	SHUVAM SUGYAN SAMANTARAY@TONI	SANJIB KUMAR BHANJADEO	NAYAGARH /159 /2020
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0001976/2022	SUDAM CHARAN DAS@SUDAM DAS	BIBHUTI RANJAN MOHANTY	BALIKUDA /102 /2014
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0001977/2022	ASHOK@SOUMYA RANJAN JENA	SAROJ KUMAR PADHI	PIPLI /207 /2014
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0001978/2022	DHARAMUDHAR JUJHARSINGH	NIRANJAN PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0001979/2022	BIKAI@MURALIDHAR MANTRI	PRAKASH KUMAR BEHERA	BANKI /51 /2008
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMC/0001980/2022	LALI SHAW	B.N.MAHAPATRA	SPL.TASK FORCE /13 /2021
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMC/0001981/2022	TULASI DIXIT	B.N.MAHAPATRA	RAIRANGPUR TOWN /83 /2016
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMC/0001982/2022	GOPAL GUPTA	ABHISHEK DASH	TANGI /12 /2020
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMP/0001451/2022	SUDHANSU SEKHAR JENA	JAYASINGH BEHERA	/ /0
		VS	VS	()
		KALPANA PARIDA		//
136	CRLMP/0001452/2022	DURGA CHARAN DAS @ DURGA CHARAN DASH	SANJIB KUMAR BHANJADEO	/ /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :19/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMP/0001453/2022	STATE OF ODISHA SAROJINI RANA @ SAROJINI DEVI VS	SURYAKANTA DASMOHAPATRA VS	// /0 ()
138	CRLMP/0001454/2022	STATE OF ODISHA MOHAN KUMAR MOHANTY VS	ARJUNA CHARANA BEHERA VS	// /0 ()
139	CRLMP/0001455/2022	STATE OF ODISHA DURGA PRASAD PADHI VS	BIJAYA KUMAR RAGADA VS	// /0 ()
140	CRLMP/0001456/2022	STATE OF ODISHA MANOJ GUPTA @ MANOJ KUMAR GUPTA VS	RUDRA NARAYAN PARIJA VS	// /0 ()
141	CRLMP/0001457/2022	MAMATA CHAND @ GUPTA KIRAN PATRA VS	SIDHARTHA DAS VS	// /0 ()
142	CRLMP/0001458/2022	STATE OF ODISHA JOGENDRA BARAL VS	JAYADEBA BEHERA VS	// /0 ()
143	CRLMP/0001459/2022	STATE OF ODISHA SANTOSH KUMAR RAY VS	RAKESH KUMAR ROUSTRAY VS	// /0 ()
144	CRLMP/0001460/2022	STATE OF ODISHA SITA MALLICK @ SITA DEVI VS	SASMITA NAYAK VS	// /0 ()
145	CRLMP/0001461/2022	KANHU SAHOO KABI SURYA BALABANTRAY VS	ATMAJIT MANMITH DAS VS	// /0 ()
146	CRLMP/0001462/2022	STATE OF ODISHA SABITA PARIDA VS	SURJYA NARAYAN SAHU VS	// /0 ()
147	CRLMP/0001463/2022	STATE OF ODISHA GEETARANI SAHU VS	SURJYA NARAYAN SAHU VS	// /0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMP/0001464/2022	NARAYAN GOUDA VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	//0 0 //
149	CRLREV/0000329/2022	ARATI RAY VS STATE OF ODISHA	ARIJEET MISHRA VS	THAKURMUNDA /27 /2021 0 //
150	CRLREV/0000330/2022	SABYASACHI MISHRA VS LOPAMUDRA MISHRA	AJIT KUMAR TRIPATHY VS	//0 0 //
151	FAO/0000286/2022	DIVL. MANAGER, MS. NEW INDIA ASSURANCE CO. VS KANAILAL @ KANHU MAITY	NIJAJI SABYASACHI GHOSE VS	// 0 //
152	FAO/0000287/2022	PADMINI SINGH NINA VS UNION OF INDIA	DHANANJAYA MUND VS	// 0 //
153	ITA/0000054/2022	KALINGA INSTITUTE OF SOCIAL SCIENCES (KISS) VS JOINT COMMISSIONER INCOME TAX, RANGE 2, BBSR	SIDHARTHA RAY VS	// 0 //
154	MACA/0000360/2022	THE MANAGER (LEGAL), NATIONAL INSURANCE CORPORATION VS SANGRAM PATRA	PHASANTA KUMAR MAHALI VS	// 0 //
155	RPFAM/0000151/2022	URMILA MOHANTY @ URMILA PARIDA VS SANTAN MOHANTY	ARJUNA CHARANA BEHERA VS	// 0 //
156	RPFAM/0000152/2022	SK.TAUSIFUL HUSSAIN VS RUKAIYA HOSSAIN	SANTOSH KUMAR MAHANTY VS	// 0 //
157	RPFAM/0000153/2022	SAROJ DASH VS GIRIBALA DASH	SURYAKANTA DWIBEDI VS	// 0 //
158	RSA/0000167/2022	G.USHARANI VS KUNTALA SAHOO	SUMITRA MOHANTY VS	// 0 //
159	RSA/0000168/2022	G.USHARANI	SUMITRA MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	RVWPET/0000163/2022	KUNTALA SAHOO		//
		BISHNU PRASAD BISWAL	ADV	//
		VS	VS	0
161	TRP(C)/0000258/2022	DHRUBARAJ BISWAL		//
		MONALISA BHOLA	JYOTIRMAYA SAHOO	//
		VS	VS	0
162	WA/0000954/2022	SMRUTI SANTOSH PALAI		//
		STATE OF ODISHA	SASWAT DAS, AGA	//
		VS	VS	0
163	WA/0000955/2022	TAPAN KUMAR SAHU		//
		STATE OF ODISHA	SASWAT DAS, AGA	//
		VS	VS	0
164	WA/0000956/2022	GOPINATH SAHU		//
		STATE OF ODISHA	MANOJA KUMAR KHUNTIA, AGA	//
		VS	VS	0
165	WA/0000957/2022	SISIR KUMAR NAYAK		//
		STATE OF ODISHA	MANOJA KUMAR KHUNTIA, AGA	//
		VS	VS	0
166	WA/0000958/2022	MURALIDHAR NAYAK		//
		STATE OF ODISHA	MANOJA KUMAR KHUNTIA, AGA	//
		VS	VS	0
167	WA/0000959/2022	DAMBARUDHAR PATEL		//
		STATE OF ODISHA	MANOJA KUMAR KHUNTIA, AGA	//
		VS	VS	0
168	WA/0000960/2022	KASTU RAXA		//
		HARISH KARAN@HARISH CHANDRA KARAN	PRAVASH CHANDRA JENA	//
		VS	VS	0
169	WA/0000961/2022	HARIPADA KARAN		//
		STATE OF ODISHA	MANOJA KUMAR KHUNTIA, AGA	//
		VS	VS	0
170	WA/0000962/2022	SUSANTA KALO		//
		STATE OF ODISHA	MANOJA KUMAR KHUNTIA, AGA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WA/0000963/2022	BIBINDRA KHILARI STATE OF ODISHA VS KUMOR TOPPO	MANOJA KUMAR KHUNTIA, AGA VS	// // 0 //
172	WA/0000964/2022	STATE OF ODISHA VS NARRA VENKATA APPA RAO	SHAKTI PRASAD PANDA, AGA VS	// 0 //
173	WA/0000965/2022	STATE OF ODISHA VS JITEN KUMAR SAHU	GAJENDRANATH ROUT, ASC VS	// 0 //
174	WA/0000966/2022	STATE OF ODISHA VS RADHA KRISHNA JENA	MANOJA KUMAR KHUNTIA, AGA VS	// 0 //
175	WP(C)/0017973/2022	ARABINDA SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// 0 //
176	WP(C)/0017974/2022	SUKANTA KUMAR KAR VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
177	WP(C)/0017975/2022	RAJENDRA KAR VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
178	WP(C)/0017976/2022	KAILASH CHANDRA MALIK VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
179	WP(C)/0017977/2022	RUDRA NARAYAN PRADHAN VS STATE OF ODISHA	SIDHARATH MISHRA 1 VS	// 0 //
180	WP(C)/0017978/2022	DHARMENDRA MALLICK VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
181	WP(C)/0017979/2022	NILAKANTHA SAHU VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0017980/2022	KARTIKESWAR MAJHI VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
183	WP(C)/0017981/2022	BHOLESWAR SAHOO VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
184	WP(C)/0017982/2022	MD. IBRARUL HAQUE VS COLLECTOR AND DM., CUTTACK	PRASANNA KUMAR MISHRA VS	// 0 //
185	WP(C)/0017983/2022	ANADI CHARAN SAHU VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
186	WP(C)/0017984/2022	JALANDHARA GARNAYAK VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
187	WP(C)/0017985/2022	PRAMOD KUMAR PADHI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
188	WP(C)/0017986/2022	TANU CHANDRA SAHU VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
189	WP(C)/0017987/2022	PRAVAT KUMAR PRADHAN VS STATE OF ODISHA	S.RATH VS	// 0 //
190	WP(C)/0017988/2022	RATNAMANI HARIJAN VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //
191	WP(C)/0017989/2022	AJAYA KUMAR ROUT VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
192	WP(C)/0017990/2022	RANJEEB KUMAR PRADHAN VS THE GOVT. OF ODISHA	KRUSHNA CHANDRA RATHA VS	// 0 //
193	WP(C)/0017991/2022	KORRAI SANKAR RAO	CHANDAN SAMANTARAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0017992/2022	STATE OF ODISHA ARAPALI SUKURU @ A.SUKURU	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
195	WP(C)/0017993/2022	STATE OF ODISHA GOUTTAM KUMAR SAHU	KUNAL KUMAR SWAIN	//
		VS	VS	0
196	WP(C)/0017994/2022	STATE OF ODISHA SABITRI DEHERI	MANAS PATI	//
		VS	VS	0
197	WP(C)/0017995/2022	STATE OF ODISHA SALILA JENA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
		VS	VS	0
198	WP(C)/0017996/2022	THE ODISHA LEGISLATIVE ASSEMBLY, BBSRY SANTANU PANIGRAHI	KUNAL KUMAR SWAIN	//
		VS	VS	0
199	WP(C)/0017997/2022	STATE OF ODISHA LIPSA MOHANTY	AMIYA KUMAR MOHANTY A	//
		VS	VS	0
200	WP(C)/0017998/2022	STATE OF ODISHA PHIROJ KHAN	UMESH CHANDRA BEHURA	//
		VS	VS	0
201	WP(C)/0017999/2022	HDB FINANCIAL SERVICES LTD. ARJUN MEHER	GOPAL KRISHNA NAYAK	//
		VS	VS	0
202	WP(C)/0018000/2022	THE COLLECTOR, SUNDARGARH M/S SATYAM CASTING PVT. LTD.	UMESH CHANDRA BEHURA	//
		VS	VS	0
203	WP(C)/0018001/2022	THE EE, TPCOL, CUTTACK SURAJ PRAKASH BHAINSA	GOPAL KRISHNA NAYAK	//
		VS	VS	0
204	WP(C)/0018002/2022	THE COLLECTOR, SUNDARGARH DOLAMANI SAHU	PABITRA KUMAR NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0018003/2022	STATE OF ODISHA PRAVAT KUMAR MALLICK VS THE COLLECTOR, BHADRAK	SATYA NARAYAN MISHRA 4 VS	// // 0 //
206	WP(C)/0018004/2022	SANGHAMITRA PRADHAN VS STATE OF ODISHA	GANESH PRASAD MOHANTY VS	// 0 //
207	WP(C)/0018005/2022	PRAMOD KUMAR NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
208	WP(C)/0018006/2022	SAJJAN KUMAR SANTUKA VS STATE OF ODISHA	LAXMI NARAYAN RAYATSINGH VS	// 0 //
209	WP(C)/0018007/2022	NANDINI NAYAK VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
210	WP(C)/0018008/2022	ASHOK KUMAR BEHERA (B) VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
211	WP(C)/0018009/2022	KHAYAL PARWIN VS COLLECTOR AND DIST.MAGISTRATE, JAJPUR	SUKANTA KUMAR NAYAK VS	// 0 //
212	WP(C)/0018010/2022	SHREE ANANT INFRA ENERGY PVT. LTD. VS UNION OF INDIA	KAJAL SAHOO VS	// 0 //
213	WP(C)/0018011/2022	PURNA CHANDRA BASTIA VS STATE OF ODISHA	ASHOK DAS VS	// 0 //
214	WP(C)/0018012/2022	PURANDAR BISWAL VS KUNI KRUSHNA BISWAL	J.K.MISHRA 2 VS	// 0 //
215	WP(C)/0018013/2022	TAPAN KUMAR BARIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0018014/2022	GOUTAM MOHAPATRA VS STATE OF ODISHA	BISWA PRAKASH DHAL VS	// 0 //
217	WP(C)/0018015/2022	HARA PRASAD MAHAPATRA VS COLLECTOR, MALKANGIRI	NEELAKANTHA PANDA VS	// 0 //
218	WP(C)/0018016/2022	M/S. MOHAPATRA HOSPITAL PVT. LTD., CUTTACK VS COMMNR. OF CT AND GST, CUTTACK	TUSHAR KANTI SATAPATHY VS	// 0 //
219	WP(C)/0018017/2022	DEEPAK KUMAR NAYAK VS STATE OF ODISHA	PRANAB KUMAR PASAYAT VS	// 0 //
220	WP(C)/0018018/2022	JASOBANTA NARAYAN CHOUDHURY VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
221	WP(C)/0018019/2022	BINOD CHARAN MALLICK VS STATE OF ODISHA	PRANAB KUMAR PASAYAT VS	// 0 //
222	WP(C)/0018020/2022	UPENDRA KUMAR PATTNAIK VS THE STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
223	WP(C)/0018021/2022	RAJANINATH MOHANTY VS STATE BANK OF INDIA, PURI	BISWAJIT MAHARANA VS	// 0 //
224	WP(C)/0018022/2022	RAJANINATH MOHANTY VS STATE BANK OF INDIA, PURI	BISWAJIT MAHARANA VS	// 0 //
225	WP(C)/0018023/2022	RABINDRANATH PAITAL VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //
226	WP(C)/0018024/2022	BIBUDHENDU KUMAR DAS VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
227	WP(C)/0018025/2022	DHRUBA CHARAN NAYAK	DR. JITENDRA KUMAR LENKA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0018026/2022	STATE OF ODISHA ARJUN BAG	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
229	WP(C)/0018027/2022	STATE OF ODISHA BHARAT BHUSAN JAGDEV	BISHNU PRASAD PRADHAN	//
		VS	VS	0
230	WP(C)/0018028/2022	STATE OF ODISHA(VIG.) PRASANNA KUMAR DASH	N.MOHARANA, S.C. (VIGILANCE) BANAMALI SAHOO I	//
		VS	VS	0
231	WP(C)/0018029/2022	COMMNR. CUM SECY., H AND UD DEPT., BBSR ANANDA CHANDRA GUPTA	RANJIT SAMAL	//
		VS	VS	0
232	WP(C)/0018030/2022	STATE OF ORISSA ISHWAR CH. BEHERA	TANMAY MISHRA	//
		VS	VS	0
233	WP(C)/0018031/2022	THE COMMNR. OF COMMERCIAL TAXES, CT AND GST, ODISHA BIPRA CHARAN NAYAK	RANJIT SAMAL	//
		VS	VS	0
234	WP(C)/0018032/2022	STATE OF ODISHA BASANTA KUMAR SETHY	BANAMALI SAHOO I	//
		VS	VS	0
235	WP(C)/0018033/2022	COMMNR.-CUM-SECY.,H AND UD DEPT. LAXMIPRIYA SARANGI	B.K.RAY	//
		VS	VS	0
236	WP(C)/0018034/2022	M/S. BANK OF BARODA, PURI PRAFULLA KUMAR PARIDA	BANAMALI SAHOO I	//
		VS	VS	0
237	WP(C)/0018035/2022	COMMNR.-CUM-SECY.,H AND UD DEPT. SASMITA MOHANTY	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
238	WP(C)/0018036/2022	STATE OF ODISHA DHARMA RAO KHILLAN	DILLIP KUMAR MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0018037/2022	UNION OF INDIA PRAFULLA MEHER VS	ASHOK KUMAR ROUT VS	// // ()
240	WP(C)/0018038/2022	THE TRANSPORT COMMNR. CUM CHAIRMAN, STA, ODISHA LOKANATH PAL VS	PRAMOD KUMAR JENA VS	// // ()
241	WP(C)/0018039/2022	STATE OF ORISSA SANANDA SAHU VS	G.RANI DORA VS	// // ()
242	WP(C)/0018040/2022	STATE OF ODISHA PRAFULLA MEHER VS	ASHOK KUMAR ROUT VS	// // ()
243	WP(C)/0018041/2022	THE TRANSPORT COMMNR. CUM CHAIRMAN, STA, ODISHA SOUBHAGYA PANDA VS	BIPLAB KUMAR DASH VS	// // ()
244	WP(C)/0018042/2022	ZONAL MANAGER, SREI EQUIPMENT FIN. PVT. LTD.,BBSR BIJAYA KUMAR SAMAL VS	RANJAN KUMAR ROUT VS	// // ()
245	WP(C)/0018043/2022	STATE OF ODISHA SANTOSH KUMAR MAJHI VS	ASHOK KUMAR ROUT VS	// // ()
246	WP(C)/0018044/2022	R.T.O., CUTTACK PRAMOD DEEP VS	LALIT SAHU VS	// // ()
247	WP(C)/0018045/2022	STATE OF ODISHA GOPABANDHU DAS VS	RAMA KRISHNA BISOI VS	// // ()
248	WP(C)/0018046/2022	STATE OF ODISHA KSHIROD PADHAN VS	LALIT SAHU VS	// // ()
249	WP(C)/0018047/2022	STATE OF ODISHA RANJIT KUMAR MAHANA VS	AMIT PRASAD BOSE VS	// // ()
		STATE OF ORISSA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0018048/2022	SUSANTA KUMAR LENKA VS ORISSA STATE ROAD TRANSPORT CORP.	KAMALA KANTA NAYAK VS	// 0 //
251	WP(C)/0018049/2022	RIPU RANJAN KHUNTIA VS THE COLLECTOR-CUM-DIST. MAGISTRATE, DHENKANAL	ABHIMANYU KHATUA VS	// 0 //
252	WP(C)/0018050/2022	JITENDRA KUMAR GUPTA VS THE AXIS BANK LTD., MUMBAI	PRASANTA KUMAR SATAPATHY VS	// 0 //
253	WP(C)/0018051/2022	NILAMANI SETH VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	// 0 //
254	WP(C)/0018052/2022	GANESWAR KABI VS THE MANAGEMENT OF EXECUTIVE ENGNR., JAMBHIRA CANAL DIV.	CHITTARANJAN PATNAIK VS	// 0 //
255	WP(C)/0018053/2022	MANASWINI PATTANAIK VS STATE OF ODISHA	CHANDRA SEKHAR PANDA VS	// 0 //
256	WP(C)/0018054/2022	MAMATA RANI BEBORTHA VS THE NATIONAL INSTITUTE OF TECHNOLOGY, ROURKELA	PRADEEP KUMAR MOHAPATRA VS	// 0 //
257	WP(C)/0018055/2022	BIJAYA NAYAK @ JENA VS DILLIP KUMAR JENA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
258	WP(C)/0018056/2022	BISWAJIT BEHERA VS STATE OF ODISHA	CHANDRA SEKHAR PANDA VS	// 0 //
259	WP(C)/0018057/2022	ISWAR CHANDRA DASH VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
260	WP(C)/0018058/2022	ANGURBALA CHAMPATY VS STATE OF ODISHA	CHANDRA SEKHAR PANDA VS	// 0 //
261	WP(C)/0018059/2022	HEMALATA BARIK	SUBASH CHANDRA PUSPALAKA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		THE STATE OF ODISHA		//
262	WP(C)/0018060/2022	BABURAM NAYAK	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0018061/2022	SMRUTI RANJAN PADHY	CHANDRA SEKHAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0018062/2022	MIHIR KUMAR SAHU	CHANDRA SEKHAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0018063/2022	LITUNA ROUT	CHANDRA SEKHAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0018064/2022	MONALISA PRIYADARSINI	CHANDRA SEKHAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0018065/2022	MADHUSMITA GANTAYAT	RAJIB LOCHAN PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0018066/2022	PADMASMITA PALEI	P.K.RATH I	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0018067/2022	DR. PRAFULLA KUMAR BARAL	SWAYAMJIT ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0018068/2022	BINOD KUMAR JAGADALA	SRIKAR KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0018069/2022	NALINI DHARUA	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0018070/2022	LABANIDHARA KISAN	PITAMBAR PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0018071/2022	STATE OF ODISHA SUJIT DEBATA VS	LAXMI PRASAD DWIVEDY VS	// // 0
274	WP(C)/0018072/2022	STATE OF ODISHA ROJALINI MOHAPATRA VS	LAXMI PRASAD DWIVEDY VS	// // 0
275	WP(C)/0018073/2022	STATE OF ODISHA RAMA KRUSHNA MALLIK VS	LAXMI PRASAD DWIVEDY VS	// // 0
276	WP(C)/0018074/2022	STATE OF ODISHA RAJESH PRADHAN VS	PABITRA KUMAR NAYAK VS	// // 0
277	WP(C)/0018075/2022	CHIEF MANAGING DIRECTOR, MCL, SAMBALPUR SIBARAM MANDHATA VS	SAROJ KUMAR DASH VS	// // 0
278	WP(C)/0018076/2022	STATE OF ODISHA TRILOCHAN SHABAR VS	ASHOK KU MOHANTY VS	// // 0
279	WP(C)/0018077/2022	STATE OF ODISHA SANTILATA SAHOO VS	RASHMI KANTA ACHARYA VS	// // 0
280	WP(C)/0018078/2022	STATE OF ODISHA SAJUDDIN SAHAJI VS	SATYABRATA DASH VS	// // 0
281	WP(C)/0018079/2022	R.T.O.,CHANDIKHOLE PRAKASH KUMAR MALLICK VS	SATYABRATA DASH VS	// // 0
282	WP(C)/0018080/2022	TATA MOTORS FINANCE LTD. PRAMILA SWAIN VS	SIDHANT DWIBEDI VS	// // 0
283	WP(C)/0018081/2022	STATE OF ODISHA LILIMA MOHANTY VS	RABINARAYAN NAYAK VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0018082/2022	NIHAR RANJAN SAMAL VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
285	WP(C)/0018083/2022	UMA PUJHARI VS PRINCIPAL SECY. TO GOVT. OF ODISHA,R AND DM DEPT.	LALATENDU SAMAL VS	// 0 //
286	WP(C)/0018084/2022	NIRUPAMA MISHRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
287	WP(C)/0018085/2022	MINAKHI PANDA VS STATE OF ORISSA	BANABIHARI RAY VS	// 0 //
288	WP(C)/0018086/2022	SUBRATA JENA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
289	WP(C)/0018087/2022	SANJEEB KUMAR BHOI @ SANJEEB KU. BHOI VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	// 0 //
290	WP(C)/0018088/2022	UPENDRANATH JENA VS STATE OF ORISSA	BANABIHARI RAY VS	// 0 //
291	WP(C)/0018089/2022	SANATANA BEHERA VS DISTRICT PROJECT COORDINATOR, PURI	GOPINATH MISHRA VS	// 0 //
292	WP(C)/0018090/2022	SANJEEB KUMAR BHOI @ SANJEEB KU. BHOI VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	// 0 //
293	WP(C)/0018091/2022	GOVINDA CHANDRA PARIDA VS STATE OF ODISHA	DAMODAR DEO VS	// 0 //
294	WP(C)/0018092/2022	SANJEEB KUMAR BHOI @ SANJEEB KU. BHOI VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	// 0 //
295	WP(C)/0018093/2022	PRAFULLA KUMAR MALLICK	SANJIT MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :19/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0018094/2022	COLLECTOR AND DM., KENDRAPARA MD. KHALID	BIRENDRA KUMAR PARDHI	//
		VS	VS	0
297	WP(C)/0018095/2022	STATE OF ODISHA RAJESH KUMAR KAR	MAHESWAR MOHANTY	//
		VS	VS	0
298	WP(C)/0018096/2022	MANAGER, MAHINDRA FINANCE, BARIPADA BRANCH PRAMOD KUMAR ROUT		//
		VS	VS	0
299	WP(C)/0018097/2022	DISTRICT CONSUMER REDRESSAL FORUM, CUTTACK ANAKAR BARIK	DEEPAK KUMAR MOHAPATRA	//
		VS	VS	0
300	WP(C)/0018098/2022	STATE OF ODISHA SHISHIR KUMAR SAMAL	MAHESWAR MOHANTY	//
		VS	VS	0
301	WP(C)/0018099/2022	COLLECTOR, KENDRAPARA GUREI MOHAPATRA	K.K.SWAIN	//
		VS	VS	0
302	WP(C)/0018100/2022	STATE OF ODISHA SANGRAM PRADHAN	RUDRA NARAYAN PARIJA	//
		VS	VS	0
303	WP(C)/0018101/2022	STATE OF ODISHA GOLAK BEHERA	HIRAJ KUMAR PANIGRAHI	//
		VS	VS	0
304	WP(C)/0018102/2022	COLLECTOR AND DM., KHURDA GOURA CHAND JENA	DEEPAK KUMAR MOHAPATRA	//
		VS	VS	0
305	WP(C)/0018103/2022	STATE OF ODISHA SUDHANSU KUMAR DWIBEDI	NIRANJAN LENKA	//
		VS	VS	0
306	WP(C)/0018104/2022	STATE OF ORISSA NARENDRA NAYAK	CHANDRAKANTA NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0018105/2022	STATE OF ODISHA UPENDRA NAYAK VS	CHANDRAKANTA NAYAK VS	// // ()
308	WP(C)/0018106/2022	STATE OF ODISHA BALADEV JEW SEVASHRAM, JAJPUR VS	RAMAKANTA SARANGI VS	// // ()
309	WP(C)/0018107/2022	THE STATE OF ODISHA MANOJ KUMAR RAJAK VS	SOMANATH NANDA VS	// // ()
310	WP(C)/0018108/2022	STATE OF ODISHA PREMANANDA SAMAL VS	PRASANNA KUMAR SAHOO VS	// // ()
311	WP(C)/0018109/2022	STATE OF ODISHA KANCHANBALA MOHARANA VS	DEEPAK KUMAR MOHAPATRA VS	// // ()
312	WP(C)/0018110/2022	STATE OF ODISHA NARAYAN ROUT VS	BIBHUTI BHUSAN SWAIN VS	// // ()
313	WP(C)/0018111/2022	THE COMMNR., LAND RECORDS AND SETTLEMENT, CUTTACK PRIYABRATA KHUNTIA VS	SAROJ KUMAR BARIK VS	// // ()
314	WP(C)/0018112/2022	COMMNR. CUM SECY., GOVT. OF ODISHA EKADASI PRADHAN VS	PRASANNA KUMAR SAHOO VS	// // ()
315	WP(C)/0018113/2022	STATE OF ODISHA TUNU PATEL VS	SAPAN KUMAR PAL VS	// // ()
316	WP(C)/0018114/2022	STATE OF ODISHA M/S MECON LTD. VS	TANMAY MISHRA VS	// // ()
317	WP(C)/0018115/2022	M/S KCS PVT. LTD. BIDYADHAR SAHOO VS	SAPAN KUMAR PAL VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :19/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0018116/2022	M/S MECON LTD. VS M/S KCS PVT. LTD.	TANMAY MISHRA VS	// 0 //
319	WP(C)/0018117/2022	M/S MECON LTD. VS M/S KCS PVT. LTD.	TANMAY MISHRA VS	// 0 //
320	WP(C)/0018118/2022	M/S MECON LTD. VS M/S KCS PVT. LTD.	TANMAY MISHRA VS	// 0 //
321	WP(C)/0018119/2022	SANTOSH KUMAR SASMAL VS BANK OF BARODA, ZONAL OFFICE, BBSR	SOUMENDRA KUMAR NAYAK VS	// 0 //
322	WP(C)/0018120/2022	M/S RAJLAXMI CONSTRUCTION LTD. VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
323	WP(C)/0018121/2022	SATYASHREE PATNAIK VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	// 0 //
324	WP(C)/0018122/2022	NIRUPAMA DAS VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
325	WP(C)/0018123/2022	SAUMITRA SAMAL VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
326	WP(C)/0018124/2022	SITARAM BHOI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
327	WP(C)/0018125/2022	BAGENDRA BARAL VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
328	WP(C)/0018126/2022	UMA SAHOO VS STATE OF ODISHA	PRABUDDHA KUMAR PATTANAIAK VS	// 0 //
329	WP(C)/0018127/2022	SUSHANTA KUMAR SINGH	SAMIR KUMAR MISHRA	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
330	WP(C)/0018128/2022	M/S. INFINITY MOTORS PVT. LTD., SAMBALPUR	JAYDEEP PAL	//
		VS	VS	()
		STA, CUTTACK		//
331	WPCRL/0000088/2022	SUMITRA MALLIK	NARESH CH. JENA	//0
		VS	VS	()
		STATE OF ODISHA		//
332	WPCRL/0000089/2022	PAYAL KUMARI	BHABANI SHANKAR DASPARIDA	//0
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0008653/2022	MUNI @ MANORANJAN DAS	SARADA PRASAD DASH	KHAIRA /183 /2022
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0008654/2022	KESHAB CHANDRA SAHOO	NIRANJAN PANDA	BAIDESWAR /104 /2022
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0008655/2022	KRUSHNA CHANDRA PANDA	SANGRAM RATH	GOP /229 /2022
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0008656/2022	SATYA NANDA SETHI	SANGRAM RATH	GURUDIJHATIA /77 /2022
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0008657/2022	B. RAMU	PRASANTA KUMAR PANDA	//0
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0008658/2022	B.RAMESH @ BUDIPOLU RAMESH	PRASANTA KUMAR PANDA	//0
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0008659/2022	SAGAR MALLIK	KSHIROD KUMAR PAHIL	PIPLI /508 /2021
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0008660/2022	BASANTI DASH	DAYANANDA MOHAPATRA	ASKA /290 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0008661/2022	STATE OF ODISHA SIBAJI DALAI VS	SURYA NARAYAN MISHRA VS	// RAMACHANDI /60 /2022 ()
342	ABLAPL/0008662/2022	STATE OF ODISHA MAMATA OJHA VS	SARBESWAR BEHERA VS	// CHANDAKA P.S. /139 /2022 ()
343	ABLAPL/0008663/2022	STATE OF ODISHA DUTIKA SAHOO VS	BISWARANJAN DALAI VS	// KANPUR /79 /2022 ()
344	ABLAPL/0008664/2022	STATE OF ODISHA BABU KHAN VS	BISWARANJAN DALAI VS	// BALICHANDRAPUR /256 /2022 ()
345	ABLAPL/0008665/2022	STATE OF ODISHA MANOJ KUMAR APAT VS	RAJN KUMAR MAHANTA VS	// / /0 ()
346	ABLAPL/0008666/2022	STATE OF ODISHA GANGADHAR PARIDA VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /290 /2021 ()
347	ABLAPL/0008667/2022	STATE OF ODISHA KEKA CHATTERJEE VS	BISWARANJAN DALAI VS	// / /0 ()
348	ABLAPL/0008668/2022	STATE OF ODISHA LAXMI KANTA SAHOO VS	KASHINATH PATNAIK VS	// CHAULIAGANJA /20 /2022 ()
349	ABLAPL/0008669/2022	STATE OF ODISHA JAGANNATH DALEI VS	ABHAYA KUMAR PARIDA VS	// PIPLI /262 /2022 ()
350	ABLAPL/0008670/2022	STATE OF ODISHA KISHORE CHANDRA SAHU VS	ARIJEET MISHRA VS	// CHHENDIPADA /338 /2022 ()
351	ABLAPL/0008671/2022	STATE OF ODISHA DILA SAHU VS STATE OF ODISHA	ARIJEET MISHRA VS	// CHHENDIPADA /338 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0008672/2022	SUJATA PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /290 /2021 () //
353	ABLAPL/0008673/2022	PAVITRA BAHALIA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	KHARABEL NAGAR P.S. /198 /2022 () //
354	ABLAPL/0008674/2022	MANORANJAN MISHRA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	DELANGA /183 /2022 () //
355	ABLAPL/0008675/2022	LIPSA @ SILPA SAMAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAIDYANATHPUR /233 /2022 () //
356	ABLAPL/0008676/2022	GEETA BEHERA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	JODAPADAR /206 /2022 () //
357	ABLAPL/0008677/2022	PRANAB KU BISWAL VS STATE OF ODISHA	CHINMOY PATRA VS	TALCHER TOWN /250 /2022 () //
358	ABLAPL/0008678/2022	KHALLI PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /290 /2021 () //
359	ABLAPL/0008679/2022	JALADHAR BARIK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	JENAPUR /180 /2022 () //
360	ABLAPL/0008680/2022	MOHAMMAD SAHIL @ ALTAB VS STATE OF ODISHA	PRATYUSHA NAIDU VS	GOSANINUAGAM /108 /2022 () //
361	ABLAPL/0008681/2022	BABU DEHURI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	JENAPUR /88 /2022 () //
362	ABLAPL/0008682/2022	RUPESH KUMAR GUPTA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	BARGAON /104 /2022 () //
363	ABLAPL/0008683/2022	DILLIP NAIK @ DILLIP KUMAR NAIK	PANCHANAN PANIGRAHI	HINDOL /100 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0008684/2022	PRATAP NAIK	ADITI HOTA	COLLIERY /304 /2022
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0008685/2022	ASHA DEVI GUPTA	SUDEEP KUMAR SARANGI	BARGAON /104 /2022
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0008686/2022	SUNIL KUMAR PRADHAN @ TULU	AMLAN SHAKTI PAUL	INFOVALLY UPD BHUBANESWAR /141 /2022
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0008687/2022	JITU PARIDA	JYOTIRMAYA SAHOO	BANAPUR P.S. /290 /2021
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0008688/2022	MITU BARIK	ASIT KUMAR JENA	BYREE /76 /2022
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0008689/2022	B.PANDAB @ B.PANDABA DORA	SANJIB KUMAR BHANJADEO	PURUSHOTTAMPUR /155 /2017
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0008690/2022	BHANUMATI BAIRIGANJAN @ KUNIMANI BAIRIGANJAN	RIBNU PRASAD CHHUALSINGH	DELANGA /176 /2022
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0008691/2022	SANTOSH KUMAR PRUSTY	RABINDRANATH PRUSTY	BOIPARIGUDA /21 /2022
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0008692/2022	PRAMOD KUMAR KHUNTIA	P.K.MOHAPATRA	KHANDAGIRI P.S. /288 /2022
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0008693/2022	SANGRAM JENA	ARUN KUMAR DAS 1	DHENKANAL SADAR /579 /2021
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0008694/2022	BISWAJIT SAHOO	DEBASNAN DAS	NARASINGHPUR /134 /2022
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0008695/2022	STATE OF ODISHA HAJARILAL BHUYAN VS	SK. ZAFARULLA VS	// GOP /211 /2022 ()
376	ABLAPL/0008696/2022	STATE OF ODISHA SUGYANI PRADHAN VS	BISHNU PRASAD PRADHAN VS	// TANGI (KHURDA) /252 /2022 ()
377	ABLAPL/0008697/2022	STATE OF ODISHA CHAITANYA JENA @ CHETAN JAINA VS	DEVASHIS PANDA VS	// NAUGAON /157 /2022 ()
378	ABLAPL/0008698/2022	STATE OF ODISHA SK. AZIZ VS	BIJAYA KUMAR RAGADA VS	// DHANUPALI /252 /2022 ()
379	ABLAPL/0008699/2022	STATE OF ODISHA MITU KANDI VS	SK. KALIM UDDIN VS	// KONARK /139 /2022 ()
380	ABLAPL/0008700/2022	STATE OF ODISHA PREMANANDA KUMBHAR VS	BIJAYA KUMAR RAGADA VS	// HIRAKUD /204 /2015 ()
381	ABLAPL/0008701/2022	STATE OF ODISHA BABAJI NAIK VS	ARIJEET MISHRA VS	// CHHENDIPADA /338 /2022 ()
382	ABLAPL/0008702/2022	STATE OF ODISHA JHATAK DEHURY VS	ARJEET MISHRA VS	// CHHENDIPADA /338 /2022 ()
383	ABLAPL/0008703/2022	STATE OF ODISHA ROHIT PATRA VS	SK. ZAFARULLA VS	// DEOGARH /410 /2022 ()
384	ABLAPL/0008704/2022	STATE OF ODISHA BIJAYA KUMAR SAHU VS	SIDHARTHA DAS VS	// BHAWANIPATNA TOWN /182 /2022 ()
385	ABLAPL/0008705/2022	STATE OF ODISHA PRADEEP SAHU VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	// MURIBAHAL /94 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :19/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0008706/2022	PINKY MEHER VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BARGARH /391 /2022 () //
387	ABLAPL/0008707/2022	MANOJ MUDULI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BALIPATNA /128 /2022 () //
388	ABLAPL/0008708/2022	BANKANIDHI SAHOO VS STATE OF ODISHA	SALAUDDIN KHAN VS	BIKRAMPUR FCI /177 /2022 () //
389	ABLAPL/0008709/2022	MURALIDHAR BEHERA VS STATE OF ODISHA	D.P.MOHANTY VS	INFOVALLY UPD BHUBANESWAR /136 /2022 () //
390	ABLAPL/0008710/2022	MAMINA MALLICK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	BADAMBADI /187 /2022 () //
391	ABLAPL/0008711/2022	ANURADHA SAHOO VS STATE OF ODISHA(VIG.)	SNEHASIS RAY VS	CUTTACK VIGILANCE /31 /2011 () //
392	ABLAPL/0008712/2022	HAMIDESWAR NAHAK @ RABI VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /9 /2022 () //
393	ABLAPL/0008713/2022	BIRENDRA BEHERA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	/ /0 () //
394	ABLAPL/0008714/2022	CH. PRATIMA PATRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR (KODALA) /226 /2022 () //
395	ABLAPL/0008715/2022	SATYANARAYAN SAHOO VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	KHANDAGIRI P.S. /326 /2022 () //
396	ABLAPL/0008716/2022	SWAPNAJIT DAS @ BABUN VS STATE OF ODISHA	HARIPAD MOHANTY VS	SORO /334 /2022 () //
397	ABLAPL/0008717/2022	RAJANI MOHANTY	PARTHA SARATHI DAS	/ /0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0008718/2022	SANTOSH KHARA @ KHORA	JAJATI KESHARI KHUNTIA	KORAPUT TOWN /147 /2022
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0008719/2022	BHUBANESWAR BHOI	AKSHAYA KUMAR SAHOO	KOMNA PS /325 /2021
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0008720/2022	SK. KHALIL @ VOTA KHAN	AMLAN SHAKTI PAUL	BALIANTA P.S. /255 /2022
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0008721/2022	RAKESH NAIK	ABHAYA KUMAR PARIDA	KOMNA PS /107 /2022
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0008722/2022	DINABANDHU SAMAL	AKSHAYA KUMAR SAHOO	DHARMASALA /211 /2022
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0008723/2022	PRAGNYA PARAMITA SRICHANDAN	AMITABH NAIK	CUTTACK SADAR /284 /2022
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0008724/2022	ANANDA CHANDRA SAHU	JULU KHANSAMA	CHARMAL /90 /2022
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0008725/2022	SAMIRA BAGARTI	SURYAKANTA DWIBEDI	MANAMUNDA /28 /2022
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :19/07/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	6/2022 CRA/125/2001	DIBAKAR SWAIN-MP	M/S.DEVASHIS PANDA, R.K.SAMANTRAY,D.C.SWAIN
2	59/2022 TRPCRL/41/2022	BIDYABHARATI PANDA-MP	SARBESWAR BEHERA
3	61/2022 WPC(OAPC)/148/2016	GOPINATH MOAHANTA-MP	M/S NIRANJAN LENKA
4	64/2022 JCRLA/92/2017	KUNA@MITHUN@SHANKAR MAHAKUD-MP	NIRUPAMA HATI
5	66/2022 ITA/54/2022	KALINGA INSTITUTE OF SOCIAL SCIENCES (KISS)-MP	SIDHARTHA RAY
6	66/2022 ITA/54/2022	KALINGA INSTITUTE OF SOCIAL SCIENCES (KISS)-MP	SIDHARTHA RAY
7	133/2022 CMAPL/286/2022	RATNAKAR KAR-MP	ADV
8	173/2022 RVWPET/24/2017	STATE OF ORISSA-MP	MR.T.K.PRAHARAJA.S.C.
9	174/2022 RVWPET/24/2017	STATE OF ORISSA-MP	MR.T.K.PRAHARAJA.S.C.
10	179/2022 CONTC/1080/2017	SUMANTA KU PRADHAN-MP	M/S.SHAKTI PR.PANDA
11	180/2022 CONTC/2544/2022	GOVIND CHANDRA PRADHAN-MP	
12	181/2022 CONTC/3006/2022	SUNIL BARIK-MP	
13	213/2022 RPFAM/151/2022	URMILA MOHANTY @ URMILA PARIDA-MP	ARJUNA CHARANA BEHERA
14	214/2022 RPFAM/152/2022	SK.TAUSIFUL HUSSAIN-MP	SANTOSH KUMAR MAHANTY
15	215/2022 RPFAM/153/2022	SAROJ DASH-MP	SURYAKANTA DWIBEDI
16	244/2022 CRLMP/1451/2022	SUDHANSU SEKHAR JENA-MP	JAYASINGH BEHERA
17	245/2022 CRLMP/1451/2022	SUDHANSU SEKHAR JENA-MP	JAYASINGH BEHERA
18	246/2022 CRLMP/1456/2022	MANOJ GUPTA @ MANOJ KUMAR GUPTA-MP	RUDRA NARAYAN PARIJA
19	251/2022 WPC(OA)/916/2016	SITARAM PATTNAIK-MP	
20	252/2022 WPC(OA)/582/2016	BAIDHAR JENA-MP	
21	253/2022 WPC(OA)/584/2016	DILIP KUMAR GUPTA AND OTHERS-MP	
22	254/2022 WPC(OA)/658/2016	SARADA PRASANNA ROUT-MP	M/S P.K MOHAPATRA
23	255/2022 WPC(OA)/613/2016	BHAGABAT SWAIN-MP	M/S R.K. DAS
24	256/2022 WPC(OA)/659/2016	DASARATHA JANI-MP	
25	257/2022 WPC(OA)/587/2016	SUDHAKAR DASH AND OTHERS-MP	
26	289/2022	MONALISA BHOLA-MP	JYOTIRMAYA SAHOO

27	TRP(C)/258/2022 405/2022	UNION OF INDIA-MP	
28	FAO/279/2011 406/2022	N.I.A.CO.LTD-MP	
29	FAO/214/2010 407/2022	GITANJALI MOHAPATRA-MP	M/S.R.P.DALAI
30	FAO/514/2018 408/2022	PADMINI SINGH NINA-MP	SUVEN KUMAR PANI
31	FAO/287/2022 440/2022	KULARANJAN SINGH-MP	SOUBHAGYA KUMAR DASH
32	CRLREV/547/2021 441/2022	ARATI RAY-MP	ARIJEET MISHRA
33	CRLREV/329/2022 442/2022	RAMACHANDRA NAYAK-MP	M/S.DHARANIDHAR NAYAK
34	CRLREV/1436/2008 443/2022	URMILA PARIDA-MP	DEBASNAN DAS
35	CRLREV/290/2022 444/2022	URMILA PARIDA-MP	DEBASNAN DAS
36	CRLREV/290/2022 698/2022	SUBASH CHANDRA SAHOO AND OTHERS-MP	M/S JAJATI KISHORE MOHANTY
37	WPC(OAC)/3179/2015 709/2022	ROSHAN BEGUM-MP	DEEPALI MAHAPATRA
38	CMP/640/2022 710/2022	PRAFULLA KUMAR MAHAPATRA-MP	GOURI MOHAN RATH
39	CMP/641/2022 711/2022	NIRANJAN ROUT-MP	
40	CMP/549/2021 712/2022	KSHYAMANIDHI SINGH BARIHA-MP	AJODHYA RANJAN DASH
41	CMP/643/2022 713/2022	SARANGADHAR SWAIN-MP	TRILOCHAN PANIGRAHI
42	CMP/644/2022 730/2022	THE MANAGER (LEGAL), NATIONAL INSURANCE CO. LTD.-MP	DR.MS.PANTA KUMAR MAHALI
43	MACA/360/2022 731/2022	M/S. UNITED INDIA INSURANCE CO. LTD.-MP	SUBRAT SATPATHY
44	MACA/339/2022 732/2022	ORIENTAL INSURANCE CO. LTD.-MP	RIM JHIM PATI
45	MACA/306/2022 733/2022	D.M.,RELIANCE GIC LT-MP	
46	MACA/247/2014 734/2022	DIVISIONAL MANAGER,UNITED INDIA INSURANCE CO.LTD.-MP	DR.SUBRAT SATPATHY
47	MACA/1334/2015 755/2022	BENUDHAR SAHU-MP	M/S. MAHITOSH SINHA
48	RSA/125/2020 756/2022	GOKULANANDA JOSHI-MP	M/S. S.D.DAS
49	RSA/286/2003 757/2022	LAXMIMANI BEHERA-MP	M/S.BIBHUTI R.MOHANTY
50	RSA/273/2014 758/2022	G.USHARANI-MP	SUMITRA MOHANTY
51	RSA/167/2022 759/2022	G.USHARANI-MP	SUMITRA MOHANTY
52	RSA/167/2022 761/2022	G.USHARANI-MP	SUMITRA MOHANTY
53	RSA/168/2022 762/2022	G.USHARANI-MP	SUMITRA MOHANTY
54	RSA/168/2022 876/2022	DEBASISH PATRA-MP	
55	ABLAPL/5826/2022 877/2022	GOUTAM @ DEBA CHANDAN-MP	
56	ABLAPL/5733/2022 878/2022	b.pandab dora@b.pandaba dora-MP	SANJIB KUMAR BHANJADEO
57	ABLAPL/17976/2017 879/2022	BAPI ROUT-MP	
	ABLAPL/9119/2019		

58	880/2022 ABLAPL/3837/2020	BYASADEV SAHU-MP	
59	881/2022 ABLAPL/3277/2021	MAMINA DUTTA-MP	
60	882/2022 ABLAPL/19310/2019	ANIL KUMAR SAHOO-MP	
61	884/2022 ABLAPL/3717/2020	DR.BHABANI CHARAN RATH-MP	
62	885/2022 ABLAPL/3392/2021	DHIRENDRA BISWAL-MP	
63	1088/2022 CRLA/100/2019	JALADHAR PATRA-MP	CHITTARANJAN SAHU
64	1089/2022 CRLA/571/2022	SIDHANTA BEHERA @ GOJI @ SIDHANTA @ GOJI BEHERA	SUNNY AKANTA DWIBEDI
65	1090/2022 CRLA/571/2022	SIDHANTA BEHERA @ GOJI @ SIDHANTA @ GOJI BEHERA	SUNNY AKANTA DWIBEDI
66	1091/2022 CRLA/571/2022	SIDHANTA BEHERA @ GOJI @ SIDHANTA @ GOJI BEHERA	SUNNY AKANTA DWIBEDI
67	1092/2022 CRLA/572/2022	GOPABANDHU PANDUSAHU-MP	S.S.RAY 2
68	1093/2022 CRLA/572/2022	GOPABANDHU PANDUSAHU-MP	S.S.RAY 2
69	1094/2022 CRLA/805/2018	GOBARDHAN@GOBARU BHOI-MP	NIRANJAN PANDA
70	1095/2022 CRLA/402/2019	SOMANATH KIRSHANI-MP	M/S. A.N.PATTANAYAK, C.K.ROUT
71	1272/2022 BLAPL/6853/2022	SUBAL KUMAR SAMANTARAY-MP	JUGALA KISHORE PANDA
72	1273/2022 BLAPL/1670/2022	PRADEEP KUMAR SETHY-MP	
73	1274/2022 BLAPL/2697/2021	SUBASH CHANDRA MAJHI-MP	
74	1275/2022 BLAPL/3878/2022	PAPU @ AJAY KUMAR MOHARANA-MP	RAMESH CHANDRA MAHARANA
75	1276/2022 BLAPL/3842/2022	NANDI KISAN-MP	UNMESH CHANDRA JENA
76	1277/2022 BLAPL/5980/2022	SUSHANT @ SUSANTA KUMAR SAHOO-MP	TANMAYA KUMAR MOHANTY
77	1278/2022 BLAPL/8327/2021	SATISH KUMAR VERMA-MP	D.R.BHOKTA
78	1279/2022 BLAPL/1385/2022	AJIT KUMAR-MP	ANANTA NARAYAN PATTANAYAK
79	1280/2022 BLAPL/3763/2022	AMIT KUMAR GUPTA-MP	DIPTI RANJAN BHOKTA, SIDHARTHA DAS
80	1281/2022 BLAPL/2805/2022	MANOJ @ SRITAM NAIK-MP	
81	1282/2022 BLAPL/6824/2022	SANTOSH JENA-MP	AMITAV TRIPATHY
82	1283/2022 BLAPL/1353/2022	NIRJHARA BIRA-MP	DR. SIMANCHALLA RANJIT
83	1547/2022 CRLMC/1969/2022	BANAMBAR LOI-MP	DURLLABHA RANJAN MISHRA
84	1548/2022 CRLMC/1970/2022	DHANESWAR RANA-MP	DURLLABHA RANJAN MISHRA
85	1549/2022 CRLMC/1619/2022	SADANANDA HANTAL-MP	
86	1550/2022 CRLMC/1972/2022	AJIT SAHOO-MP	PANCHANAN PANIGRAHI
87	1551/2022 CRLMC/1989/2021	AMBIKA SAHU-MP	
88	1552/2022 CRLMC/1975/2022	SHUVAM SUGYAN SAMANTARAY@TONI-MP	SANJIB KUMAR BHANJADEO
89	1553/2022	AMULYA SATAPATHY-MP	

90	CRLMC/644/2021 1554/2022	SATYABHUSAN MALLICK@MALLIK-MP	UDIT RANJAN JENA
91	CRLMC/1886/2022 1555/2022	ASHOK@SOUMYA RANJAN JENA-MP	SAROJ KUMAR PADHI
92	CRLMC/1977/2022 1556/2022	SUJATA DASH-MP	M/S.MANAS CHAND
93	CRLMC/2539/2015 1557/2022	TULASI DIXIT-MP	B.N.MAHAPATRA
94	CRLMC/1981/2022 1558/2022	GOPAL GUPTA-MP	ABHISHEK DASH
95	CRLMC/1982/2022 1559/2022	AMARJEET PRADHAN-MP	SUSANTA KU. MISHRA
96	CRLMC/2974/2021 1560/2022	DURGA DAS PANIGRAHI-MP	BRAHMANANDA TRIPATHY
97	CRLMC/597/2022 2374/2022	STATE OF ODISHA-MP	SASWAT DAS, AGA
98	WA/954/2022 2375/2022	STATE OF ODISHA-MP	SASWAT DAS, AGA
99	WA/954/2022 2376/2022	STATE OF ODISHA-MP	SASWAT DAS, AGA
100	WA/955/2022 2377/2022	STATE OF ODISHA-MP	SASWAT DAS, AGA
101	WA/955/2022 2378/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
102	WA/956/2022 2379/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
103	WA/956/2022 2380/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
104	WA/956/2022 2381/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
105	WA/957/2022 2382/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
106	WA/957/2022 2383/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
107	WA/957/2022 2384/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
108	WA/958/2022 2385/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
109	WA/958/2022 2386/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
110	WA/958/2022 2387/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
111	WA/959/2022 2388/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
112	WA/959/2022 2389/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
113	WA/959/2022 2390/2022	HARISH KARAN@HARISH CHANDRA KARAN-MP	PRAVASH CHANDRA JENA
114	WA/960/2022 2391/2022	HARISH KARAN@HARISH CHANDRA KARAN-MP	PRAVASH CHANDRA JENA
115	WA/960/2022 2392/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
116	WA/961/2022 2393/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
117	WA/961/2022 2394/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
118	WA/961/2022 2395/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
119	WA/962/2022 2396/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
120	WA/962/2022 2397/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA

121	2398/2022 WA/963/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
122	2399/2022 WA/963/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
123	2400/2022 WA/963/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
124	2401/2022 WA/964/2022	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, AGA
125	2402/2022 WA/964/2022	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, AGA
126	2403/2022 WA/964/2022	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, AGA
127	2404/2022 WA/965/2022	STATE OF ODISHA-MP	GAJENDRANATH ROUT, ASC
128	2405/2022 WA/965/2022	STATE OF ODISHA-MP	GAJENDRANATH ROUT, ASC
129	2406/2022 WA/966/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
130	2407/2022 WA/966/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
131	9594/2022 WP(C)/14254/2022	PRITIBALA SINGH-MP	
132	9595/2022 WP(C)/17985/2022	PRAMOD KUMAR PADHI-MP	SAMEER KUMAR DAS
133	9596/2022 WP(C)/13688/2022	ASUTOSH PATTANAIAK-MP	
134	9597/2022 WP(C)/36082/2021	SRICHARAN NAYAK-MP	SURYA NARAYAN PATNAIK
135	9598/2022 WP(C)/17992/2022	ARAPALI SUKURU @ A.SUKURU-MP	SANTOSH KUMAR MAHANTY
136	9599/2022 WP(C)/17993/2022	GOUTTAM KUMAR SAHU-MP	KUNAL KUMAR SWAIN
137	9600/2022 WP(C)/17994/2022	SABITRI DEHERI-MP	MANAS PATI
138	9601/2022 WP(C)/17996/2022	SANTANU PANIGRAHI-MP	KUNAL KUMAR SWAIN
139	9602/2022 WP(C)/24299/2013	M/S.MAA SARALA DISTR-MP	M/S.S.S.NAYEEM
140	9603/2022 WP(C)/17995/2022	SALILA JENA-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
141	9604/2022 WP(C)/17512/2022	PRASANTA KUMAR BHOI-MP	AJAYA KUMAR JENA
142	9605/2022 WP(C)/18002/2022	DOLAMANI SAHU-MP	PABITRA KUMAR NAYAK
143	9606/2022 WP(C)/18004/2022	SANGHAMITRA PRADHAN-MP	GANESH PRASAD MOHANTY
144	9607/2022 WP(C)/18008/2022	ASHOK KUMAR BEHERA (B)-MP	SASWATI MOHAPATRA
145	9608/2022 WP(C)/18009/2022	KHAYAL PARWIN-MP	SUKANTA KUMAR NAYAK
146	9609/2022 WP(C)/9399/2022	M/S ARUN ENTERPRISES-MP	LALITENDU MISHRA
147	9610/2022 WP(C)/18012/2022	PURANDAR BISWAL-MP	J.K.MISHRA 2
148	9611/2022 WP(C)/18011/2022	PURNA CHANDRA BASTIA-MP	ASHOK DAS
149	9612/2022 WP(C)/18014/2022	GOUTAM MOHAPATRA-MP	BISWA PRAKASH DHAL
150	9613/2022 WP(C)/18017/2022	DEEPAK KUMAR NAYAK-MP	PRANAB KUMAR PASAYAT
151	9614/2022 WP(C)/18016/2022	M/S. MOHAPATRA HOSPITAL PVT. LTD., CUTTACK-MP	TUSHAR KANTI SATAPATHY
152	9615/2022	M/S. MOHAPATRA HOSPITAL PVT. LTD., CUTTACK-MP	TUSHAR KANTI SATAPATHY

153	WP(C)/18016/2022 9616/2022	JASOBANTA NARAYAN CHOUDHURY-MP	SUSANTA KUMAR DASH
154	WP(C)/18018/2022 9617/2022	BINOD CHARAN MALLICK-MP	PRANAB KUMAR PASAYAT
155	WP(C)/18019/2022 9618/2022	SHREE ANANT INFRA ENERGY PVT. LTD.-MP	KAJAL SAHOO
156	WP(C)/18010/2022 9619/2022	RAJANINATH MOHANTY-MP	BISWAJIT MAHARANA
157	WP(C)/18021/2022 9620/2022	GADADHAR MISHRA-MP	
158	WP(C)/25427/2012 9621/2022	RAJANINATH MOHANTY-MP	BISWAJIT MAHARANA
159	WP(C)/18022/2022 9622/2022	SUMANTA KU PRADHAN-MP	M/S.SARBESWAR BEHERA
160	WP(C)/9505/2016 9623/2022	BIBUDHENDU KUMAR DAS-MP	AVIJIT PATNAIK
161	WP(C)/18024/2022 9624/2022	BHARAT BHUSAN JAGDEV-MP	BISHNU PRASAD PRADHAN
162	WP(C)/18027/2022 9625/2022	ISHWAR CH. BEHERA-MP	TANMAY MISHRA
163	WP(C)/18030/2022 9626/2022	BIPRA CHARAN NAYAK-MP	RANJIT SAMAL
164	WP(C)/18031/2022 9627/2022	LAXMIPRIYA SARANGI-MP	B.K.RAY
165	WP(C)/18033/2022 9628/2022	SASMITA MOHANTY-MP	BIBHUTI BHUSAN SWAIN
166	WP(C)/18035/2022 9629/2022	DHARMA RAO KHILLAN-MP	DILLIP KUMAR MOHANTY
167	WP(C)/18036/2022 9630/2022	SANANDA SAHU-MP	G.RANI DORA
168	WP(C)/18039/2022 9631/2022	RANJIT KUMAR MAHANA-MP	AMIT PRASAD BOSE
169	WP(C)/18047/2022 9632/2022	BIJAYA NAYAK @ JENA-MP	BHAWANI SANKAR PANIGRAHI
170	WP(C)/18055/2022 9633/2022	NAROTTAM PANDA-MP	M/S.ASHOK PATTANAİK
171	WP(C)/15140/2019 9634/2022	SURENDRA N.PADHY-MP	M/S.SHAKTI PR.DAS
172	WP(C)/10894/2008 9635/2022	SURENDRA NATH PADHY-MP	MR.P.K.SINGH
173	WP(C)/10895/2008 9636/2022	SUJIT DEBATA-MP	LAXMI PRASAD DWIVEDY
174	WP(C)/18071/2022 9637/2022	ROJALINI MOHAPATRA-MP	LAXMI PRASAD DWIVEDY
175	WP(C)/18072/2022 9638/2022	RAMA KRUSHNA MALLIK-MP	LAXMI PRASAD DWIVEDY
176	WP(C)/18073/2022 9639/2022	PRADEEP KUMAR SARANGI-MP	
177	WP(C)/15034/2022 9640/2022	PRADEEP KUMAR SARANGI-MP	
178	WP(C)/15038/2022 9641/2022	GURUCHARAN DAS-MP	MR.J.K.MISHRA
179	WP(C)/5867/2016 9642/2022	SANJEEB KUMAR BHOI @ SANJEEB KU. BHOI-MP	SHANTI PRAKASH MOHANTY
180	WP(C)/18087/2022 9643/2022	SANJEEB KUMAR BHOI @ SANJEEB KU. BHOI-MP	SHANTI PRAKASH MOHANTY
181	WP(C)/18090/2022 9644/2022	SANJEEB KUMAR BHOI @ SANJEEB KU. BHOI-MP	SHANTI PRAKASH MOHANTY
182	WP(C)/18092/2022 9645/2022	DURGESHNANDINI SAMAL-MP	DURGESH NARAYAN RATH
183	WP(C)/16384/2022 9646/2022	GOVINDA CHANDRA PARIDA-MP	DAMODAR DEO
	WP(C)/18091/2022		

184	9647/2022 WP(C)/18100/2022	SANGRAM PRADHAN-MP	RUDRA NARAYAN PARIJA
185	9648/2022 WP(C)/18103/2022	SUDHANSU KUMAR DWIBEDI-MP	NIRANJAN LENKA
186	9649/2022 WP(C)/18104/2022	NARENDRA NAYAK-MP	CHANDRAKANTA NAYAK
187	9650/2022 WP(C)/18105/2022	UPENDRA NAYAK-MP	CHANDRAKANTA NAYAK
188	9651/2022 WP(C)/18107/2022	MANOJ KUMAR RAJAK-MP	SOMANATH NANDA
189	9652/2022 WP(C)/40629/2021	SHARAT KUMAR BHUYAN-MP	RAKESH BEHERA
190	9653/2022 WP(C)/40629/2021	SHARAT KUMAR BHUYAN-MP	SANJIB MOHANTY
191	9654/2022 WP(C)/11593/2009	M/S.BHUSHAN STEEL-MP	
192	9655/2022 WP(C)/18114/2022	M/S MECON LTD.-MP	TANMAY MISHRA
193	9656/2022 WP(C)/4504/2017	M/S.SGS MINES AND INDUSTRES PVT LTD-MP	M/S.SUDARSHAN NANDA
194	9657/2022 WP(C)/18116/2022	M/S MECON LTD.-MP	TANMAY MISHRA
195	9658/2022 WP(C)/18117/2022	M/S MECON LTD.-MP	TANMAY MISHRA
196	9659/2022 WP(C)/18118/2022	M/S MECON LTD.-MP	TANMAY MISHRA
197	9660/2022 WP(C)/16829/2022	ADEIT PRASAD DAS-MP	ASHOK KUMAR MOHAPATRA
198	9661/2022 WP(C)/18119/2022	SANTOSH KUMAR SASMAL-MP	SOUMENDRA KUMAR NAYAK
199	9662/2022 WP(C)/18121/2022	SATYASHREE PATNAIK-MP	PRABHU PRASANNA BEHERA
200	9663/2022 WP(C)/18122/2022	NIRUPAMA DAS-MP	PRAFULLA KUMAR RATH
201	9664/2022 WP(C)/18123/2022	SAUMITRA SAMAL-MP	PRAFULLA KUMAR RATH
202	9665/2022 WP(C)/18126/2022	UMA SAHOO-MP	PRABUDDHA KUMAR PATTANAİK
203	9666/2022 WP(C)/18127/2022	SUSHANTA KUMAR SINGH-MP	SAMIR KUMAR MISHRA
204	9667/2022 WP(C)/7378/2022	M/S.JALAN AUTOMOBILES PVT. LTD.,ROURKELA-MP	JAYDEEP PAL
205	9668/2022 WP(C)/18128/2022	M/S. INFINITY MOTORS PVT. LTD., SAMBALPUR-MP	JAYDEEP PAL
206	9669/2022 WP(C)/5196/2022	AHALYA RATH-MP	BIBHU PRASAD PANDA
207	9670/2022 WP(C)/3560/2020	BIJAYA KUMAR SAHU-MP	